

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 2370  
TO BE ANSWERED ON AUGUST 03, 2023  
SCHEMES FOR URBAN POOR**

**NO. 2370.           SHRI A. RAJA:  
                          SHRI A. GANESHAMURTHI:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of various schemes being run by the Government for the urban poor;**
- (b) the funds allocated and spent under the urban development schemes during the last five years, State-wise, especially for Tamil Nadu;**
- (c) whether any skill training programme is being given to urban unemployed youth and if so, the number of youths trained and given placement, separately, in Tamil Nadu during the last three years;**
- (d) whether any monitoring mechanism was put in place to oversee the funds allocated by the Government during this period with the cooperation of the State Government; and**
- (e) if so, the details thereof and the action taken under such monitoring mechanism?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a) to (e): Urban Development is a State subject. The Ministry of Housing and Urban Affairs (MoHUA) assists the States / Union Territories (UTs) through its Missions / Schemes in urban areas- Atal Mission for Rejuvenation and Urban Transformation 2.0 (AMRUT 2.0), Smart Cities Mission, Swachh Bharat Mission-Urban 2.0 (SBM-U 2.0), Pradhan Mantri Awas Yojana- Urban (PMAY-U), Deendayal Antyodaya Yojana-National Urban Livelihoods Mission (DAY-NULM), PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) and schemes under urban transport.**

**MoHUA is implementing a Centrally Sponsored Scheme namely "Deendayal Antyodaya Yojana– National Urban Livelihoods Mission (DAY-NULM)", in the statutory towns of the country, including Tamil Nadu, to reduce poverty and vulnerability of urban poor households on a sustainable basis. Under its Employment through Skill Training and Placement (EST&P) component, skill training is provided to the urban poor candidates in market-oriented certified courses to place them in wage employment and/ or self-employment opportunities. In Social Mobilization and Institutional Development (SMI&D) component, a one-time Revolving Fund support of ₹ 10,000/- is provided to eligible Self Help Groups (SHGs). Mission offers interest subvention at the rate over and above the rate of interest of 7% on the bank linkage loans sanctioned to SHGs. An additional 3% interest subvention is provided to women SHGs on timely repayment of loans.**

**In Self Employment Program (SEP) Component of the Mission, financial assistance to individuals/groups of Urban Poor for setting up gainful self employment ventures/micro enterprises, suited to their skills, training, aptitude and local conditions are also provided. Individual micro-enterprises and Group enterprises are eligible for Bank loans upto Rs. 2 lakhs and Rs. 10 lakhs respectively. SHGs under the Mission are facilitated for subsidized credit for undertaking gainful microenterprise activities. Additionally, active SHGs have also started their own enterprise with their saving corpus.**

**Under DAY-NULM, there is a Governing Council (GC) and Executive Committee (EC) at the National Level and State Level to review the overall progress and development of the Mission. At the City level, DAY-NULM is managed by an Executive Committee chaired by the Municipal Commissioner. Monitoring and review of utilization of funds allocated to the States/UTs under the Scheme is a continuous process and is carried out through the institutional framework that consists of progress reports, field visits of senior officers and review through video conferences. Extant guidelines of Department of Expenditure, Ministry of Finance regarding flow and utilization of funds are also followed.**

**A statement showing the State/UT-wise, Central fund released and utilized under DAY- NULM in the last five years (i.e. 2018-19 to 2022-23) is at Annexure – I.**

**Number of candidates skill trained and placed in Tamil Nadu under the EST&P component of DAY-NULM in the last three years (i.e. 2020-21 to 2022-23) is 23,748 and 23,518 respectively.**

Central fund released and utilized under DAY-NULM in the last five years (i.e. 2018-19 to 2022-23), as referred to in part (b) of Lok Sabha Unstarred Question No. 2370 for answer on 03.08.2023.

(₹ in crores)

Sl. No	States/UTs	Released	Utilized
1	Andhra Pradesh	285.01	244.98
2	Arunachal Pradesh	19.61	13.14
3	Assam	89.85	64.73
4	Bihar	104.50	92.29
5	Chhattisgarh	52.88	43.31
6	Goa	15.55	13.58
7	Gujarat	198.93	161.71
8	Haryana	67.21	47.52
9	Himachal Pradesh	34.91	30.12
10	J & K	38.17	22.08
11	Jharkhand	62.17	56.67
12	Karnataka	48.53	39.48
13	Kerala	135.20	129.70
14	Madhya Pradesh	288.85	205.97
15	Maharashtra	222.85	192.04
16	Manipur	41.71	19.78
17	Meghalaya	5.08	4.76
18	Mizoram	53.79	43.79
19	Nagaland	21.20	19.82
20	Odisha	64.06	42.88
21	Punjab	104.02	60.53
22	Rajasthan	149.05	147.91
23	Sikkim	4.66	2.61
24	Tamil Nadu	371.21	371.21
25	Telangana	227.48	227.48
26	Tripura	43.86	23.98
27	Uttar Pradesh	279.93	203.88
28	Uttarakhand	31.72	26.18
29	West Bengal	139.42	137.04
30	A & N Islands	0.28	0.00
31	Chandigarh	11.12	9.85
32	D&N Haveli, D& D	0.17	0.00
33	Delhi	0.00	0.00
34	Puducherry	9.14	4.94
35	Ladakh	2.10	0.45
	<b>Total</b>	<b>3,224.24</b>	<b>2,704.41</b>